

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P (Cr.) No. 131 of 2018

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

06/26.06.2020

Mr. Suraj Kumar, counsel for the State is directed to file counter-affidavit within eight weeks.

List this case after eight weeks.

Petitioner is directed to remove the defect(s) as pointed out by the office in the meantime.

(ANANDA SEN , J)

anjali/-